

PATNA HIGH COURT, PATNA

NOTICE

Limited Competitive Examination for selection/ appointment to the post of Assistant in terms of Rule 7 (4) (ii) of Patna High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1997, as amended up-to-date.

In continuation to this Court's notice dt.06th June, 2020, it is for information to all concerned that the Subjective test scheduled to be held on 11th July, 2020 (Saturday) is postponed and shall now be held on **25th July, 2020 (Saturday) in the High Court premises from 11:00 A.M. to 01:00 P.M.**

Admit Card of the candidates appearing in the subjective test will be uploaded on the Court's website in due course.

By order

Anamika

Dated:- 08th July, 2020

Registrar (Establishment) I/c